

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBRAM): (a) to (c) The information is being collected and will be laid on the Table of the House.

**Shifting' of the office of MPEDA from Kerala to Orissa**

1761. KUMARI SUSHILA TIRIA: Will the Minister of COMMERCE be pleased to state;

(a) whether Government have received any representation for shifting the office of the Marine Products Export Development Authority to Orissa; If so, what are the details thereof; and

(b) what are the reasons for not shifting the office of MPEDA from Kerala to Orissa which is now a large producer of marine exports?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) No, Sir.

(b) Does not arise.

**Raids against tax evaders**

1762. SHRI V. NARAYANASAMY: Will the Minister of FINANCE be pleased to state:

(a) what is the number of raids conducted by Government against tax evaders and Government officials during the last six months;

(b) what is the total amount of money movable and immovable assets found without proper accounts in respect of the above categories of persons; and

(c) whether Government have any proposal to introduce any amnesty scheme this year so that tax evaders come forward and disclose their income; if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) During the period 1.1.1988 to 30.6.1988, the Income tax Department conducted 3545 searchbeg.

(b) The "searches mentioned above resulted in seizure of unaccounted assets, including cash and jewellery, and a large number of incriminating documents. The aggregate value of the seized assets is about Rs. 85.27 crores. During these searches concealment of income to the tune of Rs. 119.51 crores was admitted by the persons searched.

(c) No such proposal is under consideration by the Government.

**Production of Mulberry raw silk**

1763. SHRI V. NARAYANASAMY: Will the Minister of TEXTILES be pleased to state;

(a) whether Government have plans to increase the production of mulberry raw silk to 8000 tonnes a year because of the heavy demand in foreign countries for the raw silk;

(b) what is the total amount to be spent for increasing the production of raw silk; and

(c) what facilities Government are providing to the farmers who are involved in mulberry production?

THE MINISTER OF TEXTILES (SHRI RAM. NIWAS MIRDHA): (a) Production of mulberry silk in the country has already reached the level of 8400 tonnes in 1987-88. The Production target set for the end of the VII Plan period for mulberry raw silk is 9980 tonnes;

(b) The Planning Commission have approved an allocation of Rs. 240 crores for, State Sector and Rs. 70 crores for Central Sector for sericulture development during the VII Plan period.

(c) Central Government, through the Central silk Board, supplements the efforts of State Governments by providing the following assistance to the farmers involved in mulberry production :

(i) Supply of high yielding varieties of mulberry cuttings at subsidised rates.